

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 96 of 2013 & Appeal No. 130 of 2013

Dated : 29th October, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Appeal No. 96 of 2013

Amman – Try Sponge & Power Pvt. Ltd. ... Appellant(s)
Versus
Andhra Pradesh Electricity Regulatory Commission & Anr. Respondent(s)

Appeal No. 130 of 2013

Andhra Pradesh Ferro Alloys Producers Association Appellant(s)
Versus
Andhra Pradesh Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Anantha Narayan M.G. for
Mr. Shridhar Prabhu

Counsel for the Respondent(s) : Mr. P. Shiva Rao

ORDER

Post the matter for further hearing on **20.12.2013 at Chennai**

Circuit Bench.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

js/vt